CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

MONOTYPE INDIA LIMITED

Registered office: 27 AB, Royd Street, 'Abhinandan', Ground Floor, Kolkata - 700 016

This corrigendum is to be read in conjunction with the original Public Announcement issued on May 3, 2011 ('Public Announcement') by Microsec Capital Limited ("Manager to the Offer") on behalf of Swagatam Tradevin Limited (hereinafter referred to as "Acquirer") to the equity shareholders of Monotype India Limited ("Target Company"/ "MIL") pursuant to and in compliance with regulations 10 & 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (hereinafter referred to as "SEBI (SAST) Regulations" / "Regulations").

Shareholders are requested to kindly note the following:

The following entities would be acting as Persons Acting in Concerts (PACs) with the Acquirer for the purpose of the current Open Offer :

1 Gateway Distributors Limited ("GDL")

1.1 Gateway Distributors Limited was incorporated under the Companies Act, 1956 on June 19, 2008 as a private limited company. It was subsequently converted to public limited company on October 28, 2010 and was issued a fresh certificate of incorporation pursuant to change in its name. Its registered office is situated at 125, N. S. Road, 3rd Floor, Room No-34, Kolkata – 700 007. Ph: +91 33 3261 6411. The promoters of GDL are Mr. Samir Manna and Mr. Gautam Sen.

1.2 The present Authorised Share Capital of the GDL is Rs. 9,00,00,000 (Rupees Nine Crore only) consisting of 9,00,00,000 equity shares of Re. 1/- each. The total issued, subscribed and paid up equity share capital of GDL is Rs. 8,77,57,700 consisting of 8,77,57,700 equity shares of Re.1/- each fully paid-up.

1.3 GDL has been incorporated with the objects of buying, selling and distribution of various types of goods and commodities.

1.4 The Equity Shares of GDL are not listed on any stock exchange.

1.5 The directors of GDL are Mr. Ramji Yadav, Mr. Prithvi Raj Chouhan, Mr. Samir Manna and Mr. Gautam Sen.

1.6 Brief financials of GDL based on audited accounts for the nine month period ended December 31, 2010 are as under: Total Income : Rs. 5.03 Lacs; Profit for the Period: Rs. 2.32 Lacs; EPS: Rs. 0.003; Book Value: Rs. 1/-; Return on Net Worth: 0.27%.

2 Subhankar Vinimay Limited ("SVL")

2.1 Subhankar Vinimay Limited was incorporated under the Companies Act, 1956 on February 25, 2009 as a private limited company. It was subsequently converted to public limited company on October 20, 2010 and was issued a fresh certificate of incorporation pursuant to change in its name. Its registered office is situated at 125, N. S. Road, 3rd Floor, Room No-34, Kolkata – 700 007. Ph: +91 33 3261 1685. The promoters of SVL are Mr. Subhendu Mitra, Mr. Gautam Sen and Mr. Binod Kumar Toshniwal.

2.2 The present Authorised Share Capital of the SVL is Rs. 17,50,00,000 (Rupees Seventeen Crores Fifty Lacs only) consisting of 17,50,00,000 equity shares of Re. 1/- each. The total issued, subscribed and paid up equity share capital of SVL is Rs. 16,95,10,200 consisting of 16,95,10,200 equity shares of Re.1/- each fully paid-up.

2.3 SVL has been incorporated with the object to engage into various kinds of commercial businesses (eg. distributors, agents, traders).

2.4 The Equity Shares of SVL are not listed on any stock exchange.

2.5 The directors of SVL are Mr. Subhendu Mitra, Mr. Binod Kumar Toshniwal, Mr. Hanish Toshniwal and Mr. Gautam Sen.

2.6 Brief financials of SVL based on audited accounts for the nine month period ended December 31, 2010 are as under: Total Income : Rs. 6.44 Lacs; Profit for the Period: Rs. 2.80 Lacs; EPS: Rs. 0.002; Book Value : Rs. 1.03; Return on Net Worth : 0.19%.

3 Unicorn Vyapaar Limited ("UVL")

3.1 Unicorn Vyapaar Limited was incorporated under the Companies Act, 1956 on October 15, 1993 as a private limited company. It was subsequently converted to public limited company on December 3, 2010 and was issued a fresh certificate of incorporation pursuant to change in its name. Its registered office is situated at 34A Met Calfe Street, Kolkata – 700 012. Ph: +91 33 4064 9182. The promoters of UVL are Mr. Samir Manna, Mr. Anand Sagar Thakur and Mr. Pradipta Kumar Barick.

3.2 The present authorised share capital of the UVL is Rs. 8,00,00,000 (Rupees Eight Crore only) consisting of 8,00,00,000 equity shares of Re. 1/- each. The total issued, subscribed and paid up equity share capital of UVL is Rs. 7,83,72,000 consisting of 7,83,72,000 equity shares of Re.1/- each fully paid-up.

3.3 UVL has been incorporated with the object to engage into various kinds of commercial businesses (eg. distributors, agents, traders).

3.4 The Equity Shares of UVL are not listed on any stock exchange.

3.5 The directors of UVL are Mr. Anand Thakur Sagar, Mr. Pradipta Kumar Barick and Mr. Samir Manna

3.6 Brief financials of UVL based on audited accounts for the nine month period ended December 31, 2010 are as under: Total Income: Rs. 0.85 Lacs; Loss for the Period: Rs. 0.21 Lacs; EPS: Negative; Book Value: Rs. 1.02; Return on Net Worth: Negative.

The other terms and conditions of the offer remain unchanged.

Terms used but not defined in this announcement shall have the same meaning as assigned in the Public Announcement. The Acquirer & PACs accept full responsibility for the information contained in this announcement and also accept responsibility for the obligations of the Acquirer and PACs laid down under the SEBI (SAST) Regulations.

For further details, please refer to the Letter of Offer issued by the Acquirer and the PACs.

This corrigendum to Public Announcement would also be available on SEBI's website **www. sebi.gov.in**

Issued by Manager to the Offer for and on behalf of the Acquirer & PACs

MICROSEC

MICRO FOCUS. MEGA WEALTH

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Date : June 22, 2011
Place : Kolkata